

1994, in the payment of gratuity
 (Amendment) Bill 1993" :-

seventh to Thirty-second sittings of the
 Committee on Private Members' Bills and
 Resolutions held during the current sessions.

Enacting Formula

13.20 hrs.

That at page 1, line 1,-

COMMITTEE ON PETITIONS

For "Forty-fourth" Substitute "Forty-fifth".

Minutes

(1)

[English]

Clause -1— Short—Title

SHRI P.G. NARAYANAN
 (Gobichettipalayam) : Sir, I beg to lay on the
 Table of the House the Minutes (Hindi and
 English versions) of the First to Fourth,
 Sixth, Eighth to Tenth, Twelfth to Eighteenth,
 Twentieth to Twenty Fourth, Twenty Sixth,
 Twenty Ninth and Thirtieth sitting of the
 Committee on Petitions.

That at page 1, line 4, -

For "1993" substitute "1994". (2)

13.19 hrs.

Assent to Bills

[English]

[English]

SECRETARY - GENERAL : Sir, I lay on
 the Table the following two Bills passed by
 the Houses of Parliament during the current
 session and assented to since a report was
 last made to the House on the 2nd May,
 1994:-

MR. SPEAKER : Should we take up
 Matters Under Rule 377 after the recess ?

(1) The Appropriation (Railways)
 No. 2 Bill, 1994

SHRI SAIFUDDIN CHOUDHURY
 (Katwa) : Yes Sir.

(2) The Appropriation (Railways)
 No. 3 Bill, 1994

[Translation]

SHRI GEORGE FERNANDES : What is
 the hon. Minister of law, Justice and Company
 Affairs doing—has not been stated in the
 agenda.

13.19-1/2 hrs.

[English]

**COMMITTEE ON PRIVATE MEMBERS'
 BILLS AND RESOLUTIONS**

13.21 hrs.

Minutes

RE : WITH DRAWAL OF CONSTITUTION
 (SEVENTY FIRST, AMENDMENT BILL
 AND REPRESENTATION OF THE
 PEOPLE (AMENDMENT) BILL PENDING
 BEFORE THE HOUSE.

[English]

SHRI S. MALLIKARJUNAIAH (Tumkur)
 : SIR, I Beg to lay on the Table the Minutes
 (Hindi and English versions) : Of the Twenty-

THE MINISTER OF STATE IN THE